

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 13/16	TP 84/16	For final settlement	397/ 398	R.P. Trivikram & 6 others Vs. Mysore Stoneware Pipes & Potteries Ltd. & 8 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Pradeep	P2 - P7	Pradeep
2	Ridhima . T 8123013569	Petitioners no.8	Ridhima
3	M. N. MANU		
4.	SANJAY JAYASEN		

ORDER

Counsel for Petitioner is present. Respondents R2 & R7 are present in person. They file progress report in implementing the settlement arrive at and requested for further time for reporting final settlement. List it on 13/03/2018.


Member (T)


Member (J)